

# MANIPUR GAZETTE

**PUBLISHED BY AUTHORITY**

No. 6 Imphal, Wednesday, July 1, 2026 (Asadha 10, 1948)

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**Part-II(A)**  
**GOVERNMENT OF MANIPUR**  
**SECRETARIAT: POWER DEPARTMENT**

**NOTIFICATION**  
Imphal, the 24<sup>th</sup> June, 2026

**No. MSPCL-5/2/2021-POWER-PD:** In exercise of the powers conferred by sub-section (1) of Section 70 of the Information Technology Act, 2000 (21 of 2000), the Government of Manipur hereby declares the Supervisory Control and Data Acquisition (SCADA) System & Energy Management System (EMS) of State Load Despatch Centre (SLDC), Manipur under Manipur State Power Company Limited (MSPCL), constituting critical information infrastructure together with the computer resources associated therewith and its dependencies, as a Protected System for the purposes of the said Act.

This notification shall come into force on the date of its publication in the Official Gazette.

NEILENTHANG TELIEN,  
Secretary (Power),  
Government of Manipur.

**PART – II(B)**  
**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**

Imphal, the 30<sup>th</sup> May, 2026

No. HCMEST/1/2026-ESTT-1/: In exercise of the power conferred under Article 229(1) of the Constitution of India, read with Rule 6(1) & 7(6) of the 'High Court of Manipur Officers and Employees Recruitment and Condition of Service (Classification, Control, Appeal and Conduct) Rules, 2020', Hon'ble the Chief Justice of the High Court of Manipur is pleased to appoint the following Assistant Registrars of the Registry temporarily on promotion to the 2 (two) vacant posts of 'Deputy Registrar' indicated against their names and in order of merit-cum-seniority, in the Level-13 of Pay Matrix (₹ 67,700–2,08,700) of Manipur Services (Revised Pay) Rules, 2019 per month plus other allowances as admissible under the Rules from time to time w.e.f. the date of joining:

Sl.No.	Name	Promoted to
1	Sarangthem Upendro Singh	Deputy Registrar (Accounts/Planning) <i>vice</i> Smt. Mayanglambam Chanu Nandini, promoted
2	Ramung Shimray Samuel	Deputy Registrar (Admn.) <i>vice</i> Shri Laikhuram Surchandra Singh, retired

They shall be on probation for 2 (two) years from the date of joining.

However, they shall continue to discharge the duties of their earlier respective posts until further order(s).

This promotion shall be subject to the final outcome of WP(C) No. 79 of 2025.

By order etc.,

**OJESH MUTUM,**  
REGISTRAR GENERAL,  
HIGH COURT OF MANIPUR.

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**GOVERNMENT OF MANIPUR  
DIRECTORATE OF PRINTING & STATIONERY  
(A Paperless Directorate)**

**NOTIFICATION**  
Imphal, the 30<sup>th</sup> June, 2026

No.: ID-DPS-203/10/2025-DPS-DP&S: It is hereby notified that there were no weekly publications of the Manipur Gazette since 10-06-2026 upto 24-06-2026, as the Directorate of Printing and Stationery, Manipur, did not receive the relevant documents for the Weekly publications.

TH. BINODKUMAR SINGH,  
Assistant Director,  
Printing & Stationery, Manipur.